

**Nomination of cases by Hon'ble the Chief Justice on 11.04.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
	<b>CrI. W. P. - 20837/2010 (Recall)</b>	<b>Hon. Arun Tandon, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>F. A. - 101/2016 (Correction)</b>	<b>Hon. Sudhir Agarwal, J.</b>	<b>First Appeal Section on 12.04.2016</b>
	<b>F. A. - 593/2009 (Correction) With F. A. - 574/2009</b>	<b>Hon. Sudhir Agarwal, J.</b>	<b>First Appeal Section on 12.04.2016</b>
	<b>CrI. Appeal – 409/2009</b>	<b>Hon. Ramesh Sinha, J.</b>	<b>CrI. Appeal Section on 12.04.2016</b>
	<b>CrI. Appeal – 419/2013</b>	<b>Hon. Dilip Gupta, J.</b>	<b>CrI. Appeal Section on 12.04.2016</b>
	<b>CrI. Appeal – 7817/2006</b>	<b>Hon. A. K. Tripathi, J.</b>	<b>CrI. Appeal Section on 12.04.2016</b>
<b>In DB as a member</b>			
	<b>W. P. - 75490/2011 (Review)</b>	<b>Hon. S. B. Singh, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>CrI. Appeal – 5799/2013 With CrI. Appeal – 5509/2013</b>	<b>Hon. K. N. Bajpayee, J.</b>	<b>CrI. Appeal Section on 12.04.2016</b>
<b>Bench Comprising</b>			
	<b>W.P. - 44289/2015 (Modification)</b>	<b>Hon'ble V. K. Shukla, J. And Hon'ble Mukhtar Ahmad, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>W.P. - 42137/2015 (Modification)</b>	<b>Hon'ble V. K. Shukla, J. And Hon'ble Mukhtar Ahmad, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>P.I.L. (W.P.) - 43720/2015</b>	<b>Hon'ble V. K. Shukla, J. And Hon'ble Mukhtar Ahmad, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>W. P. - 63544/2015 (Review)</b>	<b>Hon'ble V. K. Shukla, J. And Hon'ble Suneet Kumar, J.</b>	<b>Writ C-II Section on 12.04.2016</b>
	<b>W. P. (Tax) - 1748/2011 With W.P. (Tax) - 1181/2011</b>	<b>Hon'ble Tarun Agarwala, J. And Hon'ble V. K. Mishra, J.</b>	<b>Writ – Tax Section on 12.04.2016</b>
	<b>Spl. Appeal – 1220/2012 (Review)</b>	<b>Hon. Arun Tandon, J. And Hon. Shashi Kant, J.</b>	<b>Special Appeal Section on 12.04.2016</b>
	<b>Spl. Appeal – 254/2010 (Review)</b>	<b>Hon. Arun Tandon, J. And Hon. Shashi Kant, J.</b>	<b>Special Appeal Section on 12.04.2016</b>
	<b>CrI. Appeal – 3982/2010 With CrI. Appeal – 3981/2010</b>	<b>Hon. Arun Tandon, J. And Hon. R. D. Khare, J.</b>	<b>CrI. Appeal Section on 12.04.2016</b>

	<b>Crl. Appeal – 1984/2011</b>	<b>Hon. Arun Tandon, J. And Hon. Sunita Agarwal, J.</b>	<b>Crl. Appeal Section on 12.04.2016</b>
	<b>Crl. Appeal – 4528/2010 With Crl. Appeal – 3885/2010</b>	<b>Hon. Arun Tandon, J. And Hon. Anjani Kumar Mishra, J.</b>	<b>Crl. Appeal Section on 12.04.2016</b>
<b>Hon....., J.</b>			
	<b>W. P. - 15934/1981</b>	<b>Hon. R. S. R. Maurya, J.</b>	<b>Writ – B Section on 12.04.2016</b>
	<b>Company Appeal – 6/2014</b>	<b>Hon. Ran Vijai Singh, J.</b>	<b>Company Section on 12.04.2016</b>
	<b>Art. (227) – 1950/2015 With W.P. - 51556/2003</b>	<b>Hon. Ran Vijai Singh, J. (Both Cases)</b>	<b>Writ C-I Section on 12.04.2016</b>
	<b>W. P. - 15985/2016</b>	<b>Hon. P. K. S. Baghel, J.</b>	<b>Computer Fresh Section on 11.04.2016</b>
	<b>Crl. M. A. (U/S 482) - 10869/2016 ( N.R.H.M. Scam)</b>	<b>Hon. Arun Tandon, J.</b>	<b>Listing Section On 11.04.2016</b>
	<b>Crl. M. A. (U/S 482) - 10769/2016 ( N.R.H.M. Scam)</b>	<b>Hon. Arun Tandon, J.</b>	<b>Listing Section On 11.04.2016</b>
	<b>Crl. M. A. (U/S 482) - 10865/2016 ( N.R.H.M Scam)</b>	<b>Hon. Arun Tandon, J.</b>	<b>Listing Section On 11.04.2016</b>
	<b>Crl. M. A. (U/S 482) - 10832/2016 ( N.R.H.M Scam)</b>	<b>Hon. Arun Tandon, J.</b>	<b>Listing Section On 11.04.2016</b>
<b>Appropriate Court dealing with such matters</b>			
	<b>Bail – 7826/2016 With Bail – 19316/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 12.04.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
12.04.2016